

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/1077 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Susil Kumar Sarma,
Member,
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 16th February, 2018.

Sub: **Casual Leave, Restricted Holiday and station leave permission.**

Ref:- Your letter No. MACT/N 44/ dtd. 15.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 21.02.2018 and 22.02.2018 and Restricted Holiday on 20.02.2018 along with station leave permission from the evening of 19.02.2018 till 10 A.M. of 23.02.2018 has been granted/~~rejected~~.

Yours faithfully,

WJ 16-2-18

JOINT REGISTRAR (VIGILANCE)

WJ
15/02/18